

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *46**

TO BE ANSWERED ON THE 19th DECEMBER, 2017 /AGRAHAYANA 28, 1939 (SAKA)

ATTACKS/KILLING OF JOURNALISTS/MEDIA PERSONS

***46. SHRI JYOTIRADITYA M. SCINDIA:
SHRI SANJAY DHOTRE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of attacks/killing of journalists/media persons have increased in the past few months in the country;

(b) if so, the details thereof along with the number of such attacks on journalists/ media persons and the number of journalists/media persons injured/killed separately, the number of inquiries conducted, persons arrested and the action taken against them during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has received demands for status report on such attacks in various States during the said period, if so, the details and the outcome thereof;

(d) whether the existing laws for safety/ security of journalists/media persons are adequate keeping in view the rise in incidents of attack/killing of such persons, if so, the details thereof and if not, the reaction of the Government thereto; and

(e) whether the Government has communicated/issued any guidelines/ directions to various States to provide adequate safety and security to journalists/ media persons and if so, the details thereof along with the steps taken by the Government on the issue?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A statement is laid on the Table of the House.

Statement referred in Lok Sabha Starred Question No. *46 for reply on 19th December 2017 regarding Attacks/Killing of Journalists/Media Persons

(a) to (b): As per the data compiled by National Crime Records Bureau (NCRB), the State/UT wise cases registered and persons arrested under attack on media persons (under section 325, 326, 326A & 326B IPC) during 2014-2016 are given in the Annexure. No separate data is available on journalists killed in such attacks.

(c) to (e): 'Police' and 'Public Order' are State subjects under the seventh Schedule of the Constitution of India. The existing laws are adequate for protection of citizens including journalists. Also the Press Council of India takes appropriate action on receipt of specific complaints from affected journalists. Representations on providing security are received from or on behalf of individuals, including journalists. All such representations are examined and based on inputs received regarding threat assessment, required action is taken. Central Government attaches highest importance to prevention of crime. An advisory on safety of journalists has been issued to States/UTs on 20th October 2017, which is available at the Ministry of Home Affairs' website viz www.mha.nic.in.

Annexure

State/UT wise cases registered (CR) and persons arrested (PAR) for attacks on media persons
(under section 325, 326, 326A & 326B IPC) during 2014-2016

Sl.No.	State/UT	2014		2015		2016	
		CR	PAR	CR	PAR	CR	PAR
1	Andhra Pradesh	4	1	1	0	6	9
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	2	0	0	0	2	4
4	Bihar	22	3	0	0	0	0
5	Chhattisgarh	0	0	1	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	3	4	0	0	1	4
8	Haryana	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	3	0	0	0	0	0
12	Karnataka	0	0	0	0	2	0
13	Kerala	0	0	0	0	1	1
14	Madhya Pradesh	7	10	19	32	24	14
15	Maharashtra	5	6	1	0	0	0
16	Manipur	0	0	0	9	0	0
17	Meghalaya	1	2	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	1	0	0	0	0	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	0	0	5	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0
26	Tripura	2	2	0	0	5	4
27	Uttar Pradesh	63	4	1	0	3	3
28	Uttarakhand	1	0	0	0	3	2
29	West Bengal	NR	NR	NR	NR	NR	NR
	Total (State)	114	32	28	41	47	41
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D & N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	NR	NR
34	Delhi	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	Total (UTs)	0	0	0	0	0	0
	Total (All India)	114	32	28	41	47	41

Source : National Crime Records Bureau

NR : Implies data not received.